

CENTRAL ELECTRICITY REGULATORY COMMISSION

**6th , 7th & 8th Floor, tower B, World Trade Centre, Nauroji Nagar,
NewDelhi-110029 Tele No./ Fax : 011-20904365**

No. RA-14026(13)/1/2024-CERC

Dated: 13.11.2024

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024.

In exercise of powers conferred under Section 178 read with clauses (y) of sub-section (2) of Section 66 of the Electricity Act, 2003 (36 of 2003), and all other powers enabling it in this behalf, the Commission has prepared the Draft Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024 and the same is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/ suggestions/ objections may be sent to the Secretary, Central Electricity Regulatory Commission, 7th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi 110029 or may be mailed to secy@cercind.gov.in ; rashmi@cercind.gov.in and debashish.roy39@cercind.gov.in on or before 15th December 2024. The comments/suggestions may also be uploaded by 15th December, 2024 through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e- Court Helpdesk at 011-20904365 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/
(Harpreet Singh Pruthi)
Secretary

Encl: As Above